

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/00580/2020**

**DATED THIS THE 16<sup>th</sup> DAY OF JUNE, 2021**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from his residence in Bangalore)

Ramesh D.S.,  
S/o Chennegowda,  
Aged about 58 years,  
Working as Stores Supervisor,  
All India Institute of Speech & Hearing,  
Manasagangotri,  
Mysore-570006

.....Applicant

(By Advocate Shri. BS Venkatesh Kumar - through video conference)

V/s

1. Union of India represented by  
Secretary to Government,  
Department of Health and Family Welfare ,  
Nirman Bhavan,  
III Floor, 'A' Wing,  
New Delhi -110001.
2. The Director,  
All India Institute of Speech & Hearing (AIISH),  
Manasagangotri,  
Mysore-570006.

3. The Chief Administrative Officer,  
All India Institute of Speech & Hearing (AIISH),  
Manasagangotri,  
Mysore-570006. ....Respondents

(By Shri. S. Sugumaran, Senior Panel Counsel for the respondents -  
through video conference)

**O R D E R (ORAL)**

**PER: SURESH KUMAR MONGA, MEMBER (J)**

While filing reply to Original Application, the respondents have very categorically stated that the applicant's case for promotion has already been considered by the Departmental Promotion Committee.

2. Confronted with this, Shri. BS Venkatesh Kumar, learned counsel for the applicant stated that the applicant may be permitted to withdraw the present Original Application with liberty to file a fresh one laying down therein a challenge to all subsequent actions.

3. The OA is accordingly, disposed of as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**MEMBER (J)**

rj